

SUPREME COURT OF INDIA

F.6/2024-SC(RC)
New Delhi, dated July 29, 2024

VACANCY CIRCULAR

Sub: Inviting applications for filing up of the ex-cadre post of Additional Registrar (Security) in Pay Level 14 on deputation basis in Supreme Court of India – reg.

Applications in the prescribed format are invited for filling up of one ex-cadre post of Additional Registrar (Security) on deputation basis in Supreme Court of India.

Eligibility conditions for filling up the post by way of deputation :

Educational Qualification	:	Degree of a recognized University The candidate must have knowledge of computer operation
Experience	:	Minimum 7 years experience in maintenance and supervision of security of large buildings. OR Minimum 3 years service in the rank of Assistant Commissioner of Police or equivalent post in a police or Para Military Organization.
Age (as on 20.08.2024)	:	Below 56 years

General Information

1. The period of deputation is, initially, fixed as one year which may be extendable further. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years.
2. The pay of official appointed on deputation will be fixed as per the instructions issued by Government from time to time.
3. The applicants who are eligible and can be spared in the event of selection may forward their application through proper channel alongwith No Objection Certificate, Vigilance Clearance and attested copies of ACRs/APARs for the last five years to Recruitment Cell,

Supreme Court of India, Tilak Marg, New Delhi-110001 by **20.08.2024**. Applications received after due date shall not be entertained.

4. The applications not received through proper channel, without supporting documents, photograph, unsigned and incomplete in any manner will not be considered and will stand rejected.
5. The eligible candidates will have to appear for a computer test regarding their knowledge of computer operation and those who qualify the computer test will have to appear for an Interview before an Interview Board. No TA/DA will be paid to the candidates for appearing in the computer test or interview.
6. The candidates who qualify in both computer test and interview will be considered against appointment to the ex-cadre post of Additional Registrar (Security) in the order of merit and his/her appointment will not confer upon him/her any right or title to claim appointment on the ex-cadre post or promotion in the regular channel.

Registrar (Human Resources)

**SUPREME COURT OF INDIA
(RECRUITMENT CELL)**

**APPLICATION FOR THE EX-CADRE POST OF
ADDITIONAL REGISTRAR (SECURITY) ON DEPUTATION BASIS
IN THE SUPREME COURT OF INDIA**

Paste
recent passport
size
photograph
here

1. Name of the Applicant :
2. Father's Name :
3. Date of Birth :
4. Age as on 20.08.2024 :
5. Educational qualifications :
6. Details of Experience (in chronological order)

S.No.	Name and address of Office/organization	Post held	Period				Level of pay with Basic Pay	Nature of duties in brief
			From	To	Total			
					Years	Months		

7. In case the present employment is held on deputation basis
 - a) The date of initial appointment :
 - b) Period of appointment on deputation :
 - c) Name of the parent office/ organization to which you belong :
 - d) Category of office (whether Central Govt./State Govt./ High Court etc.) :
8. Correspondence Address :

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9. Phone/Mobile No. :

10. E.Mail address :

11. Additional Information, if any :

12. Certified that the information furnished above is true to the best of my knowledge & belief. If at any stage, any information is found to be false or incorrect, my application will be liable to be rejected.

Signature of the candidate

Date :
Place :

Name of the candidate